

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI  
EXECUTION APPLICATION NO. 41 OF 2023  
IN  
ORIGINAL APPLICATION NO. 94 OF 2021**

**IN THE MATTER OF:**

Haider Ali

...Applicant

Versus

Union of India &amp; Ors.

...Respondents

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Filed by:

**PRASHANT MANCHANDA  
COUNSEL FOR THE PUNJAB CRICKET ASSOCIATION  
123, RG COMPLEX-II,  
PRASHANT VIHAR, NEW DELHI-110085  
9971879203**

**Prashant.manchanda05@gmail.com**

**Date:** 15.07.2025**Place:** New Delhi:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI  
EXECUTION APPLICATION NO. 41 OF 2023  
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**STATUS REPORT FILED ON THE BEHALF OF PUNJAB CRICKET  
ASSOCIATION**

**MOST RESPECTFULLY SHOWETH:**

1. That the present status report is being filed by the Answering Respondent in compliance of the directions passed by this Hon'ble Tribunal on 19.03.2025 in the above-captioned matter. The present status report is being filed in addition to the Status Report dated 17.02.2024, Additional Reply dated 16.04.2024 and Second Additional Reply dated 09.08.2024, the contents whereof may be read as part and parcel of the present Report.
2. That the next date of hearing of the above-captioned matter is 17.07.2025, and the present Status Report is being filed in compliance of order of this Hon'ble Court dated 19.03.2025.
3. That on perusal of the reports by CGWA, vide the Order dated 19.03.2025, the Hon'ble Tribunal has passed the following directions:

*"Full details relating to use of STP treated water or fresh water by all the respondents have not come on record, therefore, we direct respondents/cricket stadiums to file additional reply within four weeks disclosing the monthly and yearly use of quantity of water for*



*irrigating the ground, proportion of STP treated and fresh water used for the same. Report will also disclose bifurcation of proportion of fresh water such as ground water, supply from the municipality/ULB or any other source etc. Along with this report, respondents/cricket stadiums will also disclose if despite the scarcity of fresh water they intend to continue to use fresh water for irrigation of the grounds and the status of RWHS installed in the stadiums.”*

4. That in compliance and response to the aforesaid directions, it is stated as under:

i. That the monthly requirement of total water in IS Bindra stadium is  $6000M^3$  (cusecs) per month, an average worked out over the previous one year 2024 of consumption, and an annual average of  $72,000M^3$  per year. The requirement is dynamic dependent on the season of the year and match schedules. However, since the conduct of International Matches of Punjab Cricket Association (PCA) has been shifted from “I S Bindra” Cricket Stadium at Mohali, Punjab, to the “New International Cricket Stadium” at New Chandigarh, Punjab and now only domestic/practice matches are held at “I S Bindra” Cricket Stadium at Mohali due to which the overall requirement of water has reduced. A true copy of a few invoices in the year 2024 are annexed herewith and marked as **Annexure-1**.

ii. That the NOC received from PWRDA for “I S Bindra” Cricket Stadium at Mohali, Punjab is for extraction of  $3000M^3$  (cusecs) per month. However, this figure may increase or reduce based upon the season of the year and match schedules. Since PWRDA charges enhanced rates whenever the water extraction limit goes beyond the sanctioned limit of  $3000M^3$  a case was taken up for increasing the limit to  $9000M^3$  which has been sanctioned.



- iii. The sanctioned limit was 3000 cusecs/month. The rates charged by PWRDA is ₹6/M<sup>3</sup> for 300 – 1500 M<sup>3</sup> and ₹9/M<sup>3</sup> for 1500-15,0000 M<sup>3</sup> plus additional ground water extraction charges @₹12 per M<sup>3</sup> beyond the sanctioned limit. Hence to obviate the penal charges of @₹12/M<sup>3</sup> beyond the sanctioned limit, the limit has been increased to 9000 M<sup>3</sup> cusec/month.
- A true Copy of NOC (Old and New NOC) is annexed herewith and marked as **Annexure-2**.
- iv. That Greater Mohali Area Development Authority (GMADA) and Municipal Corporation have not found it feasible and expressed their inability to provide STP Water to IS Bindra Cricket Stadium, Mohali. Further there is no fresh water supply from the Municipal Corporation and therefore, the underground fresh water is the only source available for water supply.
- True copies of letters from GMADA and /Municipal Corporation are annexed herewith and marked as **Annexure-3**.
- v. That it is reiterated that IS Bindra Cricket Stadium has not been found feasible for construction of STP at the premises, or any water supply from the outside STPs, neither any fresh water from Municipal Corporation is available. In such a scenario, there is no other way but to utilize the extracted ground fresh water. Further, with respect to the RWH systems at IS Bindra Cricket Stadium, two RWH systems have also been installed and are functional and are used for irrigation of the ground, other than the playing pitch as the RWH water is inadequate for the whole year. It is also submitted that the run off drained water from the playing pitch is also collected in the underground sump and used for irrigating the ground.

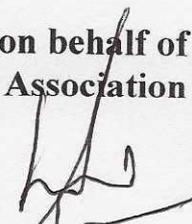


- vi. It is further reiterated that all the international major matches have been shifted to the “New International Cricket Stadium” at New Chandigarh, Punjab, which has an STP and RWH installed and are fully functional. A true copy of the PWRDA NOC issued to the “New International Cricket Stadium” at New Chandigarh is hereby annexed and marked as **Annexure-4**.
5. That the Answering Respondent further craves liberty to provide following modifications/update to the details iterated at Sr. No. 11 “IS Bindra Cricket Stadium, Mohali, Punjab” in the chart “*Status of stadiums located in SGWA regulated States/UTs as per reply filed before Hon'ble NGT/Information provided to CGWA*”:
- a. The PWRDA NOC of IS Bindra Cricket Stadium is valid upto 27.06.2027 and not 27.06.2007.
  - b. The Answering Respondent had requested the Soil Conservation Department, Government of Punjab to check the feasibility of setting up STP in the PCA Complex, whereby two technical officers from the Soil Conservation Department visited the site on 21.08.2023 for project evaluation, however the same has not been found to be feasible. Further, MC Mohali was also approached by the Answering Respondent in order to procure the treated water, however the same has also not been found feasible as the required pressure to supply treated water from MC Mohali STP to the IS Bindra Cricket Stadium, was not found to be adequate. Even GMADA was approached for the supply of treated water, wherein they responded vide letter dated 31.05.2024 they had not laid down any pipeline network for supply of treated water near IS Bindra Cricket Stadium, PCA, Sector 63 SAS Nagar so far.



- c. That with regard to the mandatory direction of installing rainwater harvesting structures and storage/recharge of ground water, it is submitted that two water recharge borewells at PCA Stadium, Mohali have been dug and a storage tank made by M/s M.S Constructions as per specifications of the recharge of the ground water. The same has been inspected and confirmed to be as per the specifications by Punjab Water Regulation and Development Authority, and are fully functional.
- d. The conduct of international matches has been entirely shifted to new PCA Stadium at New Chandigarh.
6. That the Answering Respondent undertakes to abide by any directions passed by this Hon'ble Court.
7. That the annexures are true copies of its respective originals.

For and on behalf of  
Punjab Cricket Association

  
Deepak Sharma

CHIEF EXECUTIVE OFFICER,  
PUNJAB CRICKET ASSOCIATION

FILED BY:



PRASHANT MANCHANDA  
COUNSEL FOR THE PUNJAB CRICKET ASSOCIATION  
123, RG COMPLEX-II,  
PRASHANT VIHAR, NEW DELHI-110085  
9971879203  
Prashant.manchanda05@gmail.com

Date:

Place: New Delhi:



**CHALLAN OF PAYMENT**

- 1 Name & Address of Payee Punjab Cricket Association, Phase-9, Sector-62, Mohali, Punjab -160062
- 2 Name & Address of water user on whose behalf Payment made Punjab Cricket Association, Phase-9, Sector-62, Mohali, Punjab -160062
- 3 UID Number (Allotted by Authority) 20230700094
- 4 Permission No. and Grant Date GW/PWRDA/06/2024/L2/206 dated: 28.06.2024
- 5 Details of Payment

Sr. No	Purpose/Type of Payment	Amount (in Rs.)	Date of Payment	**Mode of Payment	**Remarks
1	Application Fee	-----	-----	-----	-----
2	Registration Fees	-----	-----	-----	-----
3	Advance Security	-----	-----	-----	-----
4*	Groundwater Extraction Charges	Rs. 845658 - Rs. 124200/- = Rs. 721458			RTGS Rs. 6,75,621 dt. 10/7/24
5*	Any other /Fee (specify in remarks column)	-----	-----	-----	UTR No - ICICR S2024071000232401
6*	Any other Charges (specify in remarks column)	-----	-----	-----	-----
<b>Total</b>					

[Rs RTGS Amount Rs. 6,75,621/- HDFC Bank only]

\*please specify: A/c No. 50100071567691 dt. 10/7/24  
 @details overleaf: Paid to M/s PB Water Regulation & dev. Auth.  
 \*\*UTR/DD No. & Bank Details  
 Signature Payee *[Signature]* 01/8/24

NOTE: Please score out whichever field is not applicable.

Payment as detailed above Received in PWRDA fund on \_\_\_\_\_ & Verified.



Signature  
Account Manager

BORE WELL METER READING Meter Model No. FM-15

SER	Date	BORE WELL NO-01 (Meter Serial No. 201645)		BORE WELL NO-02 (meter Serial no. 201647)		Total	Rate In Rs.	Unit up to 300		300 to 1500 =1200		1500 to 15000		G.TOTAL In Rs.		
		FINAL READING	Difference	FINAL READING	Difference			amount In Rs.	Rate In Rs.	amount in Rs.	Rate in Rs.	unit	amount in Rs.		Rate in Rs.	unit
2	01.02.2023	83937		59850												
3	01.03.2023	84364	427	62694	2844	3271	0	300	0	6	1200	7200	9.00	1771	15939	23139
4	01.04.2023	85518	1154	68130	5436	6590	0	300	0	6	1200	7200	9.00	5090	45810	53010
5	01.05.2023	87503	1985	74811	6681	8666	0	300	0	6	1200	7200	9.00	7166	64494	71694
6	01.06.2023	89698	2195	80186	5375	7570	0	300	0	6	1200	7200	9.00	6070	54630	61830
7	01.07.2023	91905	2207	85531	5345	7552	0	300	0	6	1200	7200	9.00	6052	54468	61668
8	01.08.2023	93040	1135	92320	6789	7924	0	300	0	6	1200	7200	9.00	6424	57816	65016
9	01.09.2023	94990	1950	97905	5585	7535	0	300	0	6	1200	7200	9.00	6035	54315	61515
10	01.10.2023	96496	1506	105080	7175	8681	0	300	0	6	1200	7200	9.00	7181	64629	71829
11	01.11.2023	98408	1912	110369	5289	7201	0	300	0	6	1200	7200	9.00	5701	51309	58509
12	1.12.2023	98853	445	113582	3213	3658	0	300	0	6	1200	7200	9.00	2158	19422	26622
13	01.01.2024	99265	412	116583	3001	3413	0	300	0	6	1200	7200	9.00	1913	17217	24417
14	01.02.2024	99375	110	119336	2753	2863	0	300	0	6	1200	7200	9.00	1363	12267	19467
15	01.03.2024	99399	24	122327	2991	3015	0	300	0	6	1200	7200	9.00	1515	13635	20835
16	01.04.2024	101884	2485	126855	4528	7013	0	300	0	6	1200	7200	9.00	5513	49617	56817
17	01.05.2024	107518	5634	129470	2615	8249	0	300	0	6	1200	7200	9.00	6749	60741	67941
18	01.06.2024	113631	6113	129555	85	6198	0	300	0	6	1200	7200	9.00	4698	42282	49482
19	01.07.2024	117955	4324	131694	2139	6463	0	300	0	6	1200	7200	9.00	4963	44667	51867
		34018		71844												
																845658
																-124200
																721458

Less Application Fee dated 18.08.2023 PWRDA -180823830510

Application fee = Rs. 2500/-  
 Registration & extraction = Rs. 2000/-  
 Security deposit = Rs. 41400/-  
Rs. 45900/-

RTGS paid 10/3/24

675621

Rs. 45,837/-



**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.02.2023 to 01.03.2023 (FEBRUARY-2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted (m <sup>3</sup> )	
		Start	End		
1 Borewell No.1	Digital Flow Meter	3 83937	4 84364	5=4-3 427	
(Meter ID Number FM-15/201645)	Digital Flow Meter		62694	2844	
(Meter ID Number FM-15/201647)					
Borewell No.2					
(Meter ID Number)					
Borewell No.3					
(Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)					3271

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)
1	2	3	4=2x3	5	6	7=5x6	8	9	10=8x9	11	12	13=11x12	14	15	16=14x15	17=7+10+13+16
	0	300	0	06.00	1200	7200	9.00	1771	15939.00							23139.00

Table : III

Adjustments if any :

Sr. No.	Details	Amount (RS)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.



Signature Payee

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.03.2023 to 01.04.2023 (MAR-2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted (m <sup>3</sup> )	5=4-3
		Start	End		
1 Borewell No.1 (Meter ID Number FM-15/201645)	Digital Flow Meter	84364	85518	1154	
2 Borewell No.2 (Meter ID Number FM-15/201647)	Digital Flow Meter	62694	68130	5436	
Borewell No.3 (Meter ID Number)				6590	
Total Quantity of Water Extracted (m <sup>3</sup> /month)					

2220

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)	
																	1
1	0	300	0	06.00	1200	7200	9.00	5090	45810.00								53010.00

Table : III

Adjustments if any :		Amount (Rs)	Remarks
Sr. No.	Details		
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.



Signature Payee  
 [Handwritten Signature]

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.04.2023 to 01.05.2023 (APRIL - 2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted	
		Start	End	(m <sup>3</sup> )	
1				5 = 4 - 3	
Borewell No.1	Digital Flow Meter	85518	87503	1985	
(Meter ID Number FM-15/201645)					
Borewell No.2	Digital Flow Meter	68130	74811	6681	
(Meter ID Number FM-15/201647)					
Borewell No.3					
(Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				8666	

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)	
	1	2	3	4 = 2 x 3	5	6	7 = 5 x 6	8	9	10 = 8 x 9	11	12	13 = 11 x 12	14	15	16 = 14 x 15	17 = 7-10+13+16
1	0	300	0	06.00	1200	7200	9.00	7166	64494.00								71694.00

Table : III

Adjustments if any :

Sr. No.	Details	Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.



Signature  
Date: 01/18/24

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.05.2023 to 01.06.2023 (MAY - 2023)		Total Quantity of Water Extracted (m <sup>3</sup> /month)		7570	
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted (m <sup>3</sup> )	
		Start	End	5 = 4 - 3	
1	2	3	4	5	6
Borewell No.1	Digital Flow Meter	87503	89698	2195	
(Meter ID Number FM-15/201645)	Digital Flow Meter	74811	80186	5375	
Borewell No.2					
(Meter ID Number FM-15/201647)					
Borewell No.3					
(Meter ID Number)					

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)
1	0	300	0	06.00	1200	7200	9.00	6070	54630.00							61830.00

Table : III

Adjustments if any :		Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.



Signature Payee

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.06.2023 to 01.07.2023 (JUNE-2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted (m <sup>3</sup> )	
		Start	End	5 = 4 - 3	
1					
Borewell No.1	Digital Flow Meter	89698	91905	2207	
(Meter ID Number FM-15/201645)					
Borewell No.2	Digital Flow Meter	80186	85531	5345	
(Meter ID Number FM-15/201647)					
Borewell No.3					
(Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)					
7552					

2223

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs.)
1	2	3	4 = 2 x 3	5	6	7 = 5 x 6	8	9	10 = 8 x 9	11	12	13 = 11 x 12	14	15	16 = 14 x 15	17 = 7+10+13+16
	0	300	0	06.00	1200	7200	9.00	6052	54468.00							61668.00

Table : III

Adjustments if any :		Amount (Rs)	Remarks
1 <sup>r</sup>	Excess payment to be adjusted (if any)		
2 <sup>r</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.

  
 Signature Payee  


**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.07.2023 to 01.08.2023 (JULY- 2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted	
		Start	End	(m <sup>3</sup> )	5 = 4 - 3
1	2	3	4	5	6
Borewell No.1	Digital Flow Meter	91905	93040	1135	
(Meter ID Number FN-15/201645)					
Borewell No.2	Digital Flow Meter	85531	92320	6789	
(Meter ID Number FN-15/201647)					
Borewell No.3					
(Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				7924	

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Trek as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)	
	1	2	3	4 = 2 x 3	5	6	7 = 5 x 6	8	9	10 = 8 x 9	11	12	13 = 11 x 12	14	15	16 = 14 x 15	17 = 7 + 10 + 13 + 16
1	0	300	0	06.00	1200	7200	9.00	6424	57816.00							65016.00	

Table : III

Adjustments if any:		Amount (Rs)	Remarks
1"	Excess payment to be adjusted (if any)		
2"	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.

  
 Signature Payee 01/07/23

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.08.2023 to 01.09.2023 (AUGUST-2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted	
		Start	End	(m <sup>3</sup> )	
1	2	3	4	5 = 4 - 3	
Borewell No.1	Digital Flow Meter	93040	94990	1950	
(Meter ID Number FM-15/201645)					
Borewell No.2	Digital Flow Meter	92320	97905	5585	
(Meter ID Number FM-15/201647)					
Borewell No.3					
(Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)					7535

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)
1	0	300	0	06.00	1200	7200	9.00	6035	54315.00							61515.00

Table : III

Adjustments if any :

Sr.No.	Details	Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.

  
 Signature Payee

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.09.2023 to 01.10.2023 (SEPTEMBER-2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted	
		Start	End	(m <sup>3</sup> )	
1 Borewell No.1	2 Digital Flow Meter	3 94990	4 96496	5 = 4 - 3 1506	
(Meter ID Number FM-15/201645)	Digital Flow Meter	97905	105080	7175	
Borewell No.2					
(Meter ID Number FM-15/201647)					
Borewell No.3					
(Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				8681	

Table: II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)
1	2	3	4 = 2 x 3	5	6	7 = 5 x 6	8	9	10 = 8 x 9	11	12	13 = 11 x 12	14	15	16 = 14 x 15	17 = 7+10+13+16
	0	300	0	06.00	1200	7200	9.00	7181	64629.00							71829.00

Table: III

Adjustments if any:

Sr. No.	Details	Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.

  
 Signature Payee  
 01/18/2023



**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.11.2023 to 01.12.2023 (NOVEMBER-2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted	
		Start	End	(m <sup>3</sup> )	5 = 4 - 3
1 Borewell No.1 (Meter ID Number FM-15/201645)	Digital Flow Meter	98408	98853	445	
Borewell No.2 (Meter ID Number FM-15/201647)	Digital Flow Meter	105080	113582	3213	
Borewell No.3 (Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				3658	

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)	
	1	2	3	4=2x3	5	6	7=5x6	8	9	10=8x9	11	12	13=11x12	14	15	16=14x15	17=7+10+13+16
1	0	300	0	06.00	1200	7200	9.00	2158	19422.00								26622.00

Table : III

Adjustments if any :		Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.

  
 Signature Payee  


**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.12.2023 to 01.01.2024 (DECEMBER- 2023)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted	
		Start	End	(m <sup>3</sup> )	
1				5 = 4 - 3	
Borewell No.1	Digital Flow Meter	98853	99265	412	
(Meter ID Number FM-15/201645)					
Borewell No.2	Digital Flow Meter	113582	116583	3001	
(Meter ID Number FM-15/201647)					
Borewell No.3					
(Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				3413	

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)
1	0	300	0	06.00	1200	7200	9.00	1913	17217.00							24417.00

Table : III

Adjustments if any :		Amount (Rs)	Remarks
Sr. No.	Details		
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.

  
 Signature Payee: 1/8/24

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.01.2024 to 01.02.2024 (JANUARY-2024)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted (m <sup>3</sup> )	
		Start	End	5 = 4 - 3	
1 Borewell No.1 (Meter ID Number FM-15/201645)	2 Digital Flow Meter	3 99265	4 99375	110	
Borewell No.2 (Meter ID Number FM-15/201647)	Digital Flow Meter	116583	119336	2753	
Borewell No.3 (Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				2863	

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)
1	2	3	4 = 2 x 3	5	6	7 = 5 x 6	8	9	10 = 8 x 9	11	12	13 = 11 x 12	14	15	16 = 14 x 15	17 = 7+10+13+16
0	0	300	0	06.00	1200	7200	9.00	1363	12267.00							19467.00

Table : III

Adjustments if any:

Sr. No.	Details	Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.

  
 Signature Payee 01/18/24



**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.02.2024 to 01.03.2024 (FEBRUARY - 2024)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)		Water Meter Reading		Quantity of Water Extracted (m <sup>3</sup> )
	1	2	Start	End	
Borewell No.1 (Meter ID Number FM-15/201645)	Digital Flow Meter		99375	99399	24
Borewell No.2 (Meter ID Number FM-15/201647)	Digital Flow Meter		119336	122327	2991
Borewell No.3 (Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)					3015

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs.)
1	2	3	4 = 2 x 3	5	6	7 = 5 x 6	8	9	10 = 8 x 9	11	12	13 = 11 x 12	14	15	16 = 14 x 15	17 = 7+10+13+16
	0	300	0	06.00	1200	7200	9.00	1515	13635.00							20835.00

Table : III

Adjustments if any :

Sr.No.	Details	Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.



Signature Payee

Table : I

PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.03.2024 to 01.04.2024 (MARCH- 2024)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted	
		Start	End	(m <sup>3</sup> )	
1 Borewell No.1 (Meter ID Number FM-15/201645)	2 Digital Flow Meter	3 99399	4 101884	5 = 4 - 3 2485	
Borewell No.2 (Meter ID Number FM-15/201647)	Digital Flow Meter		126855	4528	
Borewell No.3 (Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)					7013

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)	
	1	2	3	4 = 2 x 3	5	6	7 = 5 x 6	8	9	10 = 8 x 9	11	12	13 = 11 x 12	14	15	16 = 14 x 15	17 = 7+10+13+16
0	0	300	0	06.00	1200	7200	9.00	5513	49617.00								56817.00

Table : III

Adjustments if any :		Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.



Signature Payee

Table : I

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.04.2024 to 01.05.2024 (APRIL-2024)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted	
		Start	End	(m <sup>3</sup> )	
1 Borewell No.1 (Meter ID Number FM-15201645)	Digital Flow Meter	101884	107518	5=4-3 5634	
Borewell No.2 (Meter ID Number FM-15201647)	Digital Flow Meter	126855	129470	2615	
Borewell No.3 (Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				8249	

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

1	2	3	4=2x3	5	6	7=5x6	8	9	10=8x9	11	12	13=11x12	14	15	16=14x15	17=7+10+13+16
Initial Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)
1	0	300	0	06.00	1200	7200	9.00	6749	60741.00							67941.00

Table : III

Adjustments if any :

Sr. No.	Details	Amount (Rs)	Remarks
1	Excess payment to be adjusted (if any)		
2	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.



Signature Payee

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

Table : I

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
		Month: 01.05.2024 to 01.06.2024 (MAY-2024)			
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted (m <sup>3</sup> )	
		Start	End	5 = 4 - 3	
1 Borrowell No.1 (Meter ID Number FM-15/201645)	Digital Flow Meter	107518	113631	6113	
Borrowell No.2 (Meter ID Number FM-15/201647)	Digital Flow Meter	129470	129555	85	
Borrowell No.3 (Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				6198	

Table : II

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs.)
1	2	3	4 = 2 x 3	5	6	7 = 5 x 6	8	9	10 = 8 x 9	11	12	13 = 11 x 12	14	15	16 = 14 x 15	17 = 7-10+13+16
0	0	300	0	06.00	1200	7200	9.00	4698	42282.00							49482.00

Table : III

Adjustments if any :		Amount (Rs)	Remarks
Sr. No.	Details		
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: #details to be given in the remarks column.



Signature Payee

**PROFORMA FOR PAYMENT OF GROUND WATER EXTRACTION CHARGES**

**Table : I**

Name of Unit: PUNJAB CRICKET ASSOCIATION, PHASE-9, MOHALI		UID: 20230700094		Assessment Block: CRICKET STADIUM	
Month: 01.06.2024 to 01.07.2024 (JUNE-2024)					
List of Water Extraction Structures	Type of Water meter Installed (Mechanical/Digital/Digital Telemetry)	Water Meter Reading		Quantity of Water Extracted (m <sup>3</sup> )	
		Start	End		
1 Borewell No.1 (Meter ID Number FM-15/201645)	2 Digital Flow Meter	3 113631	4 117955	5 = 4 - 3 4324	
Borewell No.2 (Meter ID Number FM-15/201647)	Digital Flow Meter	129555	131694	2139	
Borewell No.3 (Meter ID Number)					
Total Quantity of Water Extracted (m <sup>3</sup> /month)				6463	

**Table : II**

As per Table I above OR  As per the permitted extraction amount, if meter not installed (Tick as applicable)

Total Quantity of Water Extracted (m <sup>3</sup> /month)	Rate up to 300 m <sup>3</sup>	Volume up to 300 m <sup>3</sup>	Amount (Rs.)	Rate >300 up to <1500 m <sup>3</sup>	Volume >300-1500 m <sup>3</sup>	Amount (Rs.)	Rate >1500 up to 15000 m <sup>3</sup>	Volume >1500-15000 m <sup>3</sup>	Amount (Rs.)	Rate >15000 up to 75000 m <sup>3</sup>	Volume >15000-75000 m <sup>3</sup>	Amount (Rs.)	Rate Above 75000 m <sup>3</sup>	Volume >75000 m <sup>3</sup>	Amount (Rs.)	Total Amount for the Month (Rs)
1	2	3	4=2x3	5	6	7=5x6	8	9	10=8x9	11	12	13=11x12	14	15	16=14x15	17=7+10+13+16
0	0	300	0	06.00	1200	7200	9.00	4963	44667.00							51867.00

**Table : III**

Adjustments if any :

Sr. No.	Details	Amount (Rs)	Remarks
1 <sup>#</sup>	Excess payment to be adjusted (if any)		
2 <sup>#</sup>	Pending Charges being paid (if any)		
3	Net Amount as per Table II above		
4	Amount Payable (3 + 2 - 1):		

Note: # details to be given in the remarks column.



Signature Payee  
01/07/24



**PUNJAB WATER REGULATION AND DEVELOPMENT AUTHORITY**  
**SCO 149-152, SECTOR 17, CHANDIGARH – 160017**

**PERMISSION FOR EXTRACTION OF GROUNDWATER**

*(Under The Punjab Groundwater Extraction And Conservation Directions, 2023)*

Unit ID	Permission Number	Date of Grant of Permission	Valid up to
20230700094	GW/PWRDA/06/2024/L2/206	28-Jun-2024	27-Jun-2027

1	Name of Unit	Punjab Cricket Association	
2	Activity of Unit	Others ( Society )	
3	Address/Location of Unit	I.S. Bindra Stadium, Sector-63, SAS Nagar Mohali,	
		S.A.S.Nagar - Mohali	PIN: 160062
4	Assessment Area(Block)	KHARAR	Status: YELLOW
5	District	S.A.S Nagar	
6	Head Office Address	I.S. Bindra Stadium, Sector-63, SAS Nagar Mohali	
		S.A.S Nagar, PUNJAB	PIN: 160062
	Email	ceo@cricketpunjab.in	
	Phone/Mobile No.	9872613900	
7	Project Status	Existing : 24-02-2009	
8	No. of Existing Tube-Wells	No. of Proposed Tube-Wells	Total Number of Tube-Wells Permitted
		2	0
9	Volume of Ground Water Permitted to be Extracted (m3/month)	Fresh	Brackish/Saline
		3000	0

Note: This permission is granted in terms of the Punjab Groundwater Extraction and Conservation Directions, 2023 notified on 27th January, 2023 under section 15 of the Punjab Water Resources (Management and Regulation) Act, 2020 and is subject to the conditions given overleaf.

Digitally signed by NAVANJOT SINGH CHHATWAL  
Reason: Approval  
Location: Chandigarh  
Date: 28-06-2024 15:22:49 PM

Designation : A.O.L-2

**Terms and Conditions**

1. User shall comply with the provisions of the Punjab Water Resources (Management and Regulation) Act, 2020, The Punjab Groundwater Extraction and Conservation Directions, 2023 and other Regulations, Directions and instructions issued by the Authority from time to time.
2. The User shall install a water meter of required Specifications at each extraction structure and inform PWRDA along with a Calibration Certificate. The water meter shall conform to the technical specifications, performance parameters and connectivity standards, etc. as required by the Authority. The timeline for installation of water meters of required specifications shall be:  
The unit having existing extraction structure/(s), shall install required water meter on each existing extraction structure within six months of the date of permission.  
The unit proposing to construct extraction structure/(s), shall install required water meter on each of the proposed extraction structure within six months from the date of installation of the extraction structure/(s).
3. The User (if required to install piezometer as per Directions) shall install the piezometer of the required specifications within six months of the date of permission or the date of commencement of groundwater extraction, whichever is later. (refer para 5.2 of the Directions).
4. Payment Cycle and Schedule shall be as per para 4.8 of the Directions.
5. In case of proposed water extraction structure which is yet to be commissioned, the user will intimate the Authority regarding all the details of the structure within 15 days of energizing of structure.
6. In case a Unit comprises or contains a stadium/cricket ground or other sports ground/sports court or golf course etc. then the User shall ensure an appropriate mechanism for rainwater harvesting i.e. storage and reuse (without artificial recharge), within three months of the date of permission.
7. This Permission does not absolve the Unit of its obligations to obtain other required statutory and administrative clearances from appropriate Authorities.
8. The issue of this Permission does not imply that other statutory or administrative clearances shall necessarily be granted to the unit by the concerned Authorities.
9. This Permission is being issued without any prejudice to the orders of any court of law in cases related to groundwater or any other related matters.
10. The Authority may inspect the Unit and original documents at any time. In case it is found that any material facts have been concealed or misreported or any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the permission granted immediately and may cancel or alter the permission after giving a notice to the Unit. This will be without prejudice to any other action that may be taken under the law for supply of wrong information.
11. The User is advised to keep on checking the website of the Authority for updates on Directions and instructions on matters related to extraction of groundwater.
12. The User shall obtain revised/varied/fresh permission as the case may be, in case there is any change in ground water extraction structure, volume etc, before the aforesaid change is affected or within the time permitted under the Directions.
13. A user shall apply for renewal of permission in the required format three months prior to the expiry of permission.

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**PUNJAB WATER REGULATION AND DEVELOPMENT AUTHORITY**  
**SCO 149-152, SECTOR 17, CHANDIGARH – 160017**

**PERMISSION FOR EXTRACTION OF GROUNDWATER**

*(Under The Punjab Groundwater Extraction And Conservation Directions, 2023)*

Unit ID	Permission Number	Date of Grant of Permission	Valid up to
20230700094	GW/PWRDA/06/2024/L2/206*	28-Jun-2024	27-Jun-2027

1	Name of Unit	Punjab Cricket Association		
2	Activity of Unit	Others ( Society )		
3	Address/Location of Unit	I.S. Bindra Stadium, Sector-63, SAS Nagar Mohali,		
		S.A.S.Nagar - Mohali	PIN: 160062	
4	Assessment Area(Block)	KHARAR	Status: YELLOW	
5	District	S.A.S Nagar		
6	Head Office Address	I.S. Bindra Stadium, Sector-63, SAS Nagar Mohali		
		S.A.S Nagar, PUNJAB	PIN: 160062	
	Email	ceo@cricketpunjab.in		
	Phone/Mobile No.	9872613900		
7	Project Status	Existing : 24-02-2009		
8	No. of Existing Tube-Wells	No. of Proposed Tube-Wells	Total Number of Tube-Wells Permitted	
		2	0	2
9	Volume of Ground Water Permitted to be Extracted (m3/month)	Fresh	Brackish/Saline	De-watering
		3000	0	0

Note: This permission is granted in terms of the Punjab Groundwater Extraction and Conservation Directions, 2023 notified on 27th January, 2023 under section 15 of the Punjab Water Resources (Management and Regulation) Act, 2020 and is subject to the conditions given overleaf.

-sd-  
A.O.L-2

\* Revised Permission Letter No : GW/PWRDA/06/2024/L2/206/M-1

Dated : 13-May-2025

The permission letter number GW/PWRDA/06/2024/L2/206 dated 28-Jun-2024 is hereby modified for the following parameter:  
Revised Volume of Groundwater Extraction Permitted (m<sup>3</sup>/month) : 9000

Digitally signed by MANDEEP SINGH CHEEMA  
Reason: Approval  
Location: Chandigarh  
Date: 13-05-2025 12:57:14 PM

Designation : A.O.L-2

### Terms and Conditions

1. This is in continuation of already granted permission.
  2. The original conditions of the permission letter issued shall continue to be applicable.
-



**2240**  
**GREATER MOHALI AREA DEVELOPMENT AUTHORITY**  
**PUDA BHAWAN, SECTOR-62, S.A.S.Nagar**

To

✓ The General Manager,  
 Punjab Cricket Association,  
 Sector-63, SAS Nagar.

Memo No: GMADA-Addi.CA/2024/48189

Dated: 31/5/24

**Subject: Supply of Treated water at PCA Cricket Stadium, Mohali**

Ref.: - Your letter no. PCA/GMADA/2024/47823 dated 07.05.2024.

As per subject cited above and letter under reference, it is stated that secondary level treated water is available at STP Sector – 83, Mohali and Tertiary Treated water at STP Aerocity is also available. This treated water is required to be taken by you as per your water demand at your own cost and the charges for this will be applicable as per prevalent policy of PUDA/GMADA subject to the approval of Competent Authority. It is also to be mentioned here that GMADA has not laid any pipeline network for supply of treated water near I.S. Bindra Stadium, PCA Sector 63 SAS Nagar so far.

*[Signature]*  
 Additional Chief Administrator,  
 For Chief Administrator,  
 GMADA, S.A.S. Nagar

Dated: 31/5/24

Endst. No. GMADA-Addi.CA/2024/

A copy of the above is forwarded to the following for information:-

1. Chief Engineer, GMADA, SAS Nagar.
2. Superintending Engineer (C-1), GMADA, S.A.S.Nagar.
3. Divisional Engineer (PH-1), GMADA, SAS Nagar w.r.t. his report dated 29.05.2024.

|  
 Additional Chief Administrator,  
 For Chief Administrator,  
 GMADA, S.A.S. Nagar

CC:

P.S to C.A. (G) for kind information of Chief Administrator, GMADA S.A.S.Nagar.

2241

## Water Cum Sewerage Cess Bill



## Water Supply &amp; Sanitation Dept Punjab

Phase - 5, S.A.S Nagar Mohali  
Mohali, Punjab  
Tel No - 0172-4628570  
Email: wsssdno8mohali@gmail.com

## Bill Detail

Bill No : 564732  
Issue Date : 17-Feb-2025  
Due Date : 10-Mar-2025

## Property Detail

Type : Commercial / Non Residential  
Account No. : 208P901601000Q  
Address : Phase 9, CRICKET STADIUM, Mohali  
Name : CRICKET STADIUM  
Mobile : 9815424176

## Billing Period

No of Days : 62  
Date from : 07-Dec-2024  
Date to : 07-Feb-2025

## Meter Reading [Status : Normal]

Meter No : 0  
Curr. Meter Reading : 0  
Old Meter Reading : 0  
Units Consumed : 0

Water Charges : ₹0.00

Sewer Charges(No. of seats 99) : ₹5940.00

Current Bill Amount: ₹5940.00

Arrear : ₹0.00

Sundry Charges : ₹0.00

Sundry Allowance : ₹0.00

Amount Payable Before Due Date : ₹5,940.00

Surcharge After Due Date : ₹594.00

Amount Payable After Due Date : ₹6,534.00



Scan & Pay

**UPI Payment option now enabled. Pay your water bills easily via "SMS Link", "QR code on your bill"**

**To Pay Online Login wsmohali.softelsolutions.in & Select location "Water Supply & Sanitation", Select "Phase" then enter your "Account No"**

**To Pay Bill by Cheque/DD in favour of Executive Engineer, Water Supply & Sanitation, Division No 2, Mohali.**

**For any queries of water bill contact Water Supply Office Phase 5 Mohali**

Its a computer generated Bill, does not Require Authentication.  
(Printed on :11 Jul,2025 01:29 PM)

## Water Cum Sewerage Cess Bill



## Water Supply &amp; Sanitation Dept Punjab

Phase - 5, S.A.S Nagar Mohali  
Mohali, Punjab  
Tel No - 0172-4628570  
Email: wsssdno8mohali@gmail.com

## Bill Detail

Bill No : 585875  
Issue Date : 23-Apr-2025  
Due Date : 09-May-2025

## Property Detail

Type : Commercial / Non Residential  
Account No. : 208P901601000Q  
Address : Phase 9, CRICKET STADIUM, Mohali  
Name : CRICKET STADIUM  
Mobile : 9815424176

## Billing Period

No of Days : 59  
Date from : 07-Feb-2025  
Date to : 07-Apr-2025

## Meter Reading [Status : Normal]

Meter No : 0  
Curr. Meter Reading : 0  
Old Meter Reading : 0  
Units Consumed : 0



Scan &amp; Pay

Water Charges : ₹0.00

Sewer Charges(No. of seats 99) : ₹5940.00

Current Bill Amount: ₹5940.00

Arrear : ₹594.00

Sundry Charges : ₹0.00

Sundry Allowance : ₹0.00

Amount Payable Before Due Date : ₹6,534.00

Surcharge After Due Date : ₹594.00

Amount Payable After Due Date : ₹7,128.00

**UPI Payment option now enabled. Pay your water bills easily via "SMS Link", "QR code on your bill"**

**To Pay Online Login [wsmohali.softelsolutions.in](https://wsmohali.softelsolutions.in) & Select location "Water Supply &**

## Water Cum Sewerage Cess Bill



## Water Supply &amp; Sanitation Dept Punjab

Phase - 5, S.A.S Nagar Mohali  
 Mohali, Punjab  
 Tel. No. - 0172-4628570  
 Email : wsssdno8mohali@gmail.com

## Bill Detail

Bill No : 605519  
 Issue Date : 25-Jun-2025  
 Due Date : 08-Jul-2025

## Property Detail

Type : Commercial / Non Residential  
 Account No. : 208P901601000Q  
 Address : CRICKET STADIUM ,Phase  
 9,Mohali  
 Name : CRICKET STADIUM  
 Mobile : 9815424176

## Billing Period

No of Days : 61  
 Date from : 07-Apr-2025  
 Date to : 07-Jun-2025

## Meter Reading [Status : Normal]

Meter No : 0  
 Curr. Meter Reading : 0  
 Old Meter Reading : 0  
 Units Consumed : 0



Scan &amp; Pay

Water Charges : ₹ 0.00

Sewer Charges(No. of seats 99) : ₹ 5940.00

Current Bill Amount: ₹ 5940.00

Arrear : ₹ 1188.00

Sundry Charges : ₹ 0.00

Sundry Allowance : ₹ 0.00

Amount Payable Before Due Date : ₹ 7,128.00

Surcharge After Due Date : ₹ 594.00

Amount Payable After Due Date : ₹ 7,722.00

**UPI Payment option now enabled. Pay your water bills easily via "SMS Link", "QR code on your bill"**

**To Pay Online Login [wsmohali.softelsolutions.in](http://wsmohali.softelsolutions.in) & Select location "Water Supply & Sanitation", Select "Phase" then enter your "Account No"**

**To Pay Bill by Cheque/DD in favour of Executive Engineer, Water Supply & Sanitation, Division No 2, Mohali.**

**For any queries of water bill contact Water Supply Office Phase 5 Mohali**



**PUNJAB WATER REGULATION AND DEVELOPMENT AUTHORITY**

sco 149-152, Sector 17 c, Chandigarh – 160017

**PERMISSION FOR EXTRACTION OF GROUNDWATER**

(Under The Punjab Groundwater Extraction And Conservation Directions, 2023)

Unit ID:	Permission Number:	Date of Grant of Permission	Valid up to
1370701647	PWRDA/1/08/2024/L2/491	29.08.2024	28.08.2027

1	Name of Unit:	New International Cricket Stadium	
2	Activity of Unit:	Others(Sports Stadium)	
3	Address/Location of Unit:	Village Tira, Tehsil SAS Nagar	
		District SAS Nagar	PIN: 140901
4	Assessment Area (Block):	Majri	Status: Green
5	District	SAS Nagar	
6	Head Office Address:	Village Tira, Tehsil SAS Nagar	
		District SAS Nagar	PIN: 140901
	Email	pcanewstadium@gmail.com	gm Liaisoning@cricketpunjab.in
	Phone/Mobile No.	98784-86289	
7	Project Status:	Existing: 01-06-2018	
8	No. of Existing Tube-Wells	No. of Proposed Tube-Wells	Total Number of Tube-Wells Permitted
		02	00
9	Volume of Ground Water Permitted to be Extracted(m <sup>3</sup> /month)	Fresh	Brackish/Saline
		2490	-

Note: This permission is granted in terms of the Punjab Groundwater Extraction and Conservation Directions, 2023 notified on 27<sup>th</sup> January, 2023 under section 15 of the Punjab Water Resources (Management and Regulation) Act, 2020 and is subject to the conditions given overleaf.



Dated: 29.08.2024

Place: Chandigarh

  
 Executive Engineer  
 Punjab Water Regulation and Development Authority  
 Chandigarh.

Terms and Conditions

- 1) User shall comply with the provisions of the Punjab Water Resources (Management and Regulation) Act, 2020, The Punjab Groundwater Extraction and Conservation Directions, 2023 and other Regulations, Directions and instructions issued by the Authority from time to time.
  - 2) The User shall install a water meter of required Specifications at each extraction structure and inform PWRDA along with a Calibration Certificate. The water meter shall conform to the technical specifications, performance parameters and connectivity standards, etc. as required by the Authority. The timeline for installation of water meters of required specifications shall be:  
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The Unit proposing to construct extraction structure/(s), shall install required water meter on each of the proposed extraction structure within six months from the date of installation of the extraction structure/(s).
  - 3) The User (if required to install piezometer as per Directions) shall install the piezometer of the required specifications within six months of the date of permission or the date of commencement of groundwater extraction, whichever is later . (refer para 5.2 of the Directions).
  - 4) Payment Cycle and Schedule shall be as per para 4.8 of the Directions.
  - 5) In case of proposed water extraction structure which is yet to be commissioned, the user will intimate the Authority regarding all the details of the structure within 15 days of energizing of structure.
  - 6) In case a Unit comprises or contains a stadium/cricket ground or other sports ground/sports court or golf course etc. then the User shall ensure an appropriate mechanism for rainwater harvesting i.e. storage and reuse (without artificial recharge), within three months of the date of permission.
  - 7) This Permission does not absolve the Unit of its obligations to obtain other required statutory and administrative clearances from appropriate Authorities.
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  - 9) This Permission is being issued without any prejudice to the orders of any court of law in cases related to groundwater or any other related matters.
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  - 11) The User is advised to keep on checking the website of the Authority for updates on Directions and instructions on matters related to extraction of groundwater.
  - 12) The User shall obtain revised/varied/fresh permission as the case may be, in case there is any change in ground water extraction structure, volume etc, before the aforesaid change is affected or within the time permitted under the Directions.
  - 13) A user shall apply for renewal of permission in the required format three months prior to the expiry of permission.
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